

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 17 May 2019

ORDER

Hon'ble President, CESTAT is pleased to order that there will be no sitting of Benches of the Tribunal on the following dates as mentioned against each Bench :

Bench	Period
PRINCIPAL BENCH, DELHI	3.6.19 to 7.6.19 and 10.6.19 to 14.6.19
AHMEDABAD	20.5.19 to 24.5.19 and 27.5.19 to 31.5.19
ALLAHABAD	3.6.19 to 7.6.19 and 10.6.19 to 14.6.19
BANGALORE	20.5.19 to 24.5.19 and 27.5.19 to 31.5.19
CHANDIGARH	3.6.19 to 7.6.19 and 10.6.19 to 14.6.19
CHENNAI	20.5.19 to 24.5.19 and 27.5.19 to 31.5.19
HYDERABAD	20.5.19 to 24.5.19 and 27.5.19 to 31.5.19
KOLKATA	20.5.19 to 24.5.19 and 27.5.19 to 31.5.19
MUMBAI	20.5.19 to 24.5.19 and 27.5.19 to 31.5.19

All matters listed during the above dates will be adjourned. Urgent matters will be heard on specific request made in that behalf.

The Registry, offices and the establishment will work as usual. The Physical verification and weeding out of files will be completed by the Registry during the above period. Updation of Data, digitalisation of orders and other infrastructural works relating to Court rooms, Chambers and office will also be undertaken by the Registry.


(Bineesh Kumar K.S)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, Delhi/Members, CESTAT, New Delhi and all Regional Benches.
2. Chief Commissioner(AR), CESTAT Delhi/Commissioner (AR) Mumbai/Kolkata/Chennai/Ahmedabad/ Allahabad/Bangalore/ Chandigarh/ Hyderabad
3. P.A. to Registrar, CESTAT, Delhi
4. Dy./Asstt. Registrars/ Technical Officer, CESTAT Delhi/ Mumbai/Kolkata/ Chennai/Ahmedabad/ Allahabad/Bangalore/ Chandigarh/ Hyderabad.
5. Bar Association, CESTAT Delhi/ Mumbai/Kolkata/ Chennai/Ahmedabad/ Allahabad/Bangalore/ Chandigarh/ Hyderabad
6. Notice Board/ Website/ Guard File/ Office Copy.